

DIVISION BENCH
COURT - II

O-204

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/112(KB)2022
IA(I.B.C)/301(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH APRIL 2024

IN THE MATTER OF	STATE BANK OF INDIA VS DANLA METALIKS PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Siddhartha Sharma, Adv.] For the Resolution Professional
Mr. Rishav Dutt, Adv.]
Mr. Arun Katauka, Adv.]

Mr. Chandan Mohata, Adv.] For the Liquidator

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **3rd May, 2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)